

has not been cleared by Government for the last three years; and

(b) if so, the reasons therefor?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI MOHAN DHARIA): (a) No, Sir. The proposal is pending decision.

(b) The project proposed by the Indian Oxygen Ltd., a subsidiary of M/s. British Oxygen Ltd., involves foreign technical collaboration. The Government are awaiting the report of an expert group constituted to go into the question of the scope of availability of indigenous know-how for the line of manufacture proposed by Indian Oxygen Ltd.

विदेशों में गये भारतीय प्रतिनिधि मण्डलों पर व्यय

2893. श्री उपसेन : तथा वित्त तथा राजस्व और बैंकिंग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अन्तर्राष्ट्रीय सम्मेलनों में जाने वाले भारतीय प्रतिनिधि मंडलों के सदस्यों की संख्या बढ़ी होती है और उन पर पर्याप्त धनराशि खर्च होती है और यदि हां, तो गत दो वर्षों के दौरान अन्तर्राष्ट्रीय सम्मेलनों में भेजे गए प्रतिनिधि मंडलों के सदस्यों की संख्या और उन पर होने वाला व्यय अलग-अलग कितना है ; और

(ख) अन्तर्राष्ट्रीय सम्मेलनों में भेजे गए भारतीय प्रतिनिधि मंडलों पर खर्च में मितव्ययिता बरतने के लिए क्या उपाय किए जा रहे हैं ?

वित्त तथा राजस्व और बैंकिंग मंत्री (श्री एच० एम० पटेल) : (क) सूचना एकत्र की जा रही है और इसे यथासंभव शीघ्र सदन पटल पर रख दिया जाएगा।

(ख) विदेशों में भेजे जाने वाले प्रतिनिधि मंडलों पर व्यय में यथासंभव अधिक से अधिक कृपायत करने की आवश्यकता पर सरकार का ध्यान निरन्तर लगा रहा है। मंत्रालयों से प्राप्त हुए प्रस्तावों के निपटान के लिए कठोर कार्यविधि निर्धारित की गई है। विदेश में प्रतिनिधि मंडल भेजने की आवश्यकता का निर्णय करने में कड़े परिमाण को लागू किया जाता है और व्यय के अनुमानों की बारीकी से छानबीन की जाती है और उन्हें कम से कम रखा जाता है। सभी मंत्रालयों विभागों को हाल ही में पुनः अनुदेश जारी किए गए हैं कि विदेशी दौड़ों में कड़ाई से कमी की जानी चाहिए।

Assets and Liabilities of Chief Minister of Karnataka and Members of his Family

2894. SHRI S. NANJESHA GOWDA: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) what are the assets and liabilities declared by the Chief Minister of Karnataka, his wife, daughters and sons-in-law in the Income tax Returns filed during the years 1972-73, 1973-74, 1974-75, 1975-76 and 1976-77;

(b) whether the assets disclosed by them are disproportionate to their income; and

(c) if so, what is the action taken or proposed to be taken?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) A statement

showing the assets and liabilities declared by Shri Devaraj Urs, Chief Minister of Karnataka in his income-tax/wealth-tax returns for various years is annexed. His wife, daughters and one of the sons-in-law are not assessed to income-tax/wealth-tax. The particulars of assets and liabilities in

respect of the other two sons-in-law have not been declared in the income-tax returns filed by them. They are not assessed to wealth-tax.

(b) No, Sir.

(c) Does not arise.

**Statement**

Assessment Year	Assets	Liabilities	
		Rs.	Rs.
1972-73	No return of wealth filed.		
1973-74	Agricultural lands house at Kallahalli, site at Hunsur, shares, jewellery and cash	1,29,000	16,340
1974-75	Agricultural lands, residential house at Kallahalli, site at Rajamahal Vilas Extension, site at Hunsur, shares, jewellery and pank balances	1,86,398	20,014
1975-76	Agricultural lands, residential house at Kallahalli, residential house under construction at Rajamahal Vilas Extension site at Hunsur, shares jewellery and cash at bank	2,70,474	44,500
1976-77	Agricultural lands, residential house at Kallahalli, residential house at Rajamahal Vilas Extension, site at Hunsur, shares, jewellery and cash	2,54,555	44,333

**Memorandum submitted by Polyester Users Association of India**

(b) The representation of the Polyester Users Association of India is under consideration.

2895. SHRI SUKHDEO PRASAD VERMA:

प्याज का निर्यात

SHRI G. Y. KRISHNAN:

Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

2896. श्री धर्म सिंह भाई पटेल :  
क्या बाणिज्य तथा नागरिक पूर्ति और सहकारिता मंत्री यह बताने की कृपा करेंगे कि :

(a) whether a delegation of Polyester Users Association of India has recently submitted a memorandum to Government; and

(क) क्या प्याज के निर्यात पर कोई प्रतिबन्ध लगाये गए हैं; और यदि हां, तो कब से और इसके क्या कारण हैं; और

(b) if so, the reaction of Government thereon?

(ख) उक्त प्रतिबन्ध कब तक लगे रहेंगे ?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) Yes Sir.